

HIGH COURT OF KERALA

by speed post

Tel: address "Justitia"
Telephone No. 393901

Kochi: 682 031
Dated :11-12-2014

No. F1- 049909/2010

QUOTATION NOTICE-No.9

Sealed quotations superscribing '**Quotation for supply of 'Halsbury's Laws of England'** are invited from the book sellers/Publishers for supplying **26 volumes of 'Halsbury's Laws of England', 5th edition** as in **Annexure- I** attached here with, to the Library, High Court of Kerala. Quotation may be addressed to the Registrar General, High Court of Kerala, Kochi-31.

Quotation offering the maximum discount will ordinarily be accepted. However, the Registrar General reserves right to reject all or any one of the quotations without assigning any reason.


The rates quoted should be for delivery of books at the office of library, High Court of Kerala. The books are to be supplied within two weeks from receipt of confirmed orders. If the books are not supplied within the prescribed time, the order will stand canceled without further notice.

The last date for receipt of quotation is **08/01/2015 at 2.30 P.M.** Any quotation received after the prescribed time on due date is liable to be rejected. The quotations will be opened by Registrar General/Registrar General in-charge at **2.30 P.M** on **08/01/2015** in the presence of such of the tenderers or the authorized representatives who may be present at that time.

More information if needed, can be obtained from office during working hours.

Encl: Annexure-1(Subject wise list of 26 volumes of Halsbury's Laws of England, 5th edition).

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S. Jagadees
Registrar General

Halsbury's Laws of England, 5th edition, Newly Released volumes during the year 2013-2014

SL. No.	Volume	Year	Subjects	No. of copies
1	Volume 5	2013	Bankruptcy and Individual Insolvency	1
2	Volume 20	2014	Constitutional and Administrative Law	1
3	Volume 33	2013	Discrimination	1
4	Volumes 37,38,38A	2013	Elections and Referendums	1 each
5	Volume 41A	2014	Employment	1
6	Volume 47	2014	Equitable Jurisdiction, Estoppel, Explosives, Extradition	1
7	Volume 47A	2014	European Union	1
8	Volume 51	2013	Fire and Rescue Services, Fisheries and Aquaculture Food and Drink	1
9	Volumes 58,58A,59	2014	Income Taxation (Revenue)	1 each
10	Volume 59A	2014	Inheritance Taxation (Revenue)	1
11	Volume 71	2013	London Government, Magistrates, Markets	1
12	Volume 75	2013	Medical Products and Drugs, Mental Health and capacity	1
13	Volume 76	2013	Mines, Minerals and Quarries, Misrepresentation	1
14	Volume 80	2013	Perpetuities and Accumulations, Personal and occupational Pensions, Personal Property	1
15	Volume 84	2013	Police and Investigatory powers	1
16	Volume 84A	2013	Police and Investigatory powers	1
17	Volume 86	2013	Railways and Tramways	1
18	Volume 88A	2013	Rights and Freedoms	1
19	Volume 95	2013	Social Services and Community Care, Specific Performance	1
20	Volume 97A	2014	Trade Marks and Trade Names	1
21	Volume 98	2013	Trusts and Powers	1
22	Volume 104	2014	Welfare Benefits and State Pensions	1

Total Number of volumes - 26

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